NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/211/2016

NAME OF THE PETITIONER(S)

: Raffath

NAME OF THE RESPONDENT(S) : Southern Roofings Private Limited & 4

UNDER SECTION

: 397/398

NAME (IN CAPITAL) S.No.

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Council for Petitioner

Por Sarvabhaumon
Associats
Coursed for Pehitions

ORDER

Counsel for the Petitioner present. No representation on behalf of the Respondent. Matter is adjourned for the appearance of the Respondent failing which appropriate order will be passed. Put up on 09.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)